## National Company Law Tribunal

## Allahabad Bench

## Allahabad

CP (IB) No.36/Ald/ 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017.

NAME OF THE COMPANY: J.K Jute Mills Mazdoor Morcha V/s Juggilal Kamlapat Jute Mills

SECTION OF THE COMPANIES ACT: u/s 9 of I & B Code,2016

Sl. No. Name Designation Representation Signature

1.

2.

## Order Dated 21.04.2017

CP (IB) No.36/Ald/ 2017: J.K Jute Mills Mazdoor Morcha V/s Juggilal Kamlapat Jute Mills

Parties are represented by their representatives. In the Mean while objector and intervener can file written statement. List the matter on 24 April, 2017.

H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 21,04,2017